

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

18. I.A. 2234/2022  
I.A. 1858/2022  
I.A. 1815/2022  
IN  
C.P.(IB)-486(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES:     BMSS Steel Industries Pvt.Ltd.

V/s.

Shrid Metal Technologies Pvt.Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**16.01.2023.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
//SKS//

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)